

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH
NEW BOMBAY.

Original Application No. 418/1986.

Shri S.M. Sahastrabudhe
Internal Audit & Inspection Department,
Western Zone, L.I.C. of India,
Jeevan Kendra, J.T. Road,
Bombay - 400 020.

... Applicant.

V/S

1) The Secretary (A & I),
Western Zone, L.I.C. of India,
Jeevan Kendra, J.T. Road,
Bombay - 400 020.

2) The Chief (A & I),
Central Office, Yogakshema,
Bombay - 400 020.

3) The Chairman, L.I.C. of India,
Central Office, Yogakshema,
Bombay - 400 020.

4) L.I.C. of India,
Central Office, Yogakshema,
Bombay - 400 021.

... Respondents.

Ceram:- Vice Chairman, B.C. Gadgil.

Member(A) J.G. Rajadhyaksha.

Appearances:

Mr. R.L. Patil, Advocate for applicant.

Tribunal's Order:-

(Per Vice Chairman, B.C. Gadgil) Date:- 18.12.1986.

The applicant is an Employee of the Life Insurance Corporation of India. He has some grievance in connection with the said service. Hence, he has filed the present application before the Tribunal.

2. We have heard Mr. R.L. Patil, Advocate. It is now a settled position that the Life Insurance Corporation is a separate corporation and is a separate entity, and that a service matter with such corporation cannot be

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entertained by the Tribunal, unless there is a notification under Section 14(2) of the Administrative Tribunal's Act issued by the Government of India. Such a notification has not as yet been issued. Under these circumstances, this application is not maintainable and is liable to be rejected summarily. However, such rejection would not come in the way of the applicant to file any other appropriate proceeding in the appropriate forum.

The application is rejected as not maintainable.

B.C. Gadgil
(B.C. GADGIL)

Vice-Chairman.

J.G. Rajadhyaaksha
(J.G. RAJADHYAKSHA)

Member (A).